

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 41 of 2017

Dated: 20th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bangalore Electricity Supply Company

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay
Mr. Saket Gogia

Counsel for the Respondent(s) : Mr. Anantha Narayan
Mr. Shridhar Prabhu for R-2

ORDER

List the matter on **18.01.2018**. In the meantime, affidavit of service be filed.

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss